

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1028 of 2019**

**In the matter of:**

**Bangalore Land and Homes Ltd. & Anr.**

**....Appellants**

**Vs.**

**Milestone Trusteeship Services Pvt. Ltd. & Anr.**

**....Respondents**

**Present:**

**Appellants: Mr. Abhijeet Sinha, Mr. Arjun Krishnan,  
Ms. Khushboo Mittal and Mr. Saikat Sarkar,  
Advocates.**

**Respondents: Mr. Vikram B. Trivedi and Mr. Nagarkatti Kartik  
Uday, Advocates for R-1.  
Mr. M. A. Venkatasubramanian, Advocate for R-2.**

**ORDER**

**26.02.2020:** Due to paucity of time this appeal could not be taken up. Post this appeal on **26<sup>th</sup> March, 2020** within first five cases from the top (in serial order) under caption 'for admission (after notice)'.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*am/nn*